

Orders from Foreign Countries for Supply of High-Power Transformers and Electrical Kits

3149. SHRI RAJDEO SINGH: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Bharat Heavy Electricals Limited have achieved so much accomplishment as to attract orders from many developing countries;

(b) if so, the names of the developing countries from which it has bagged orders to supply high-power transformers and other electrical kits;

(c) whether it has received any orders for supply from developed countries also; and

(d) if so, the names of the countries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) Malawi, Kenya, Iraq, Cambodia, Malaysia, U. A. R., Kuwait, Ghana, Uganda, Ceylon, Bangladesh, Tanzania, Yemen and Indonesia.

(c) Yes, Sir.

(d) Poland, West Germany, U. K., U.S.A., Australia.

Inquiry into working of T.E.L.Co. Limited, Bombay

3150. SHRI S. N. MISRA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have since inquired into the working of Tata Engineering and Locomotive Co. Ltd., Bombay during the last three years;

(b) if so, the nature of irregularities found by Government; and

(c) the steps taken by Government to improve the drawbacks?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) to (c). Section 200 (4) (a) of the Companies Act, 1956 provides for the inspection of the books of accounts and other books by (i) the Registrar, and (ii) by any officer of Government authorised by the Central Government in this behalf. In terms of this Section an inspection has been ordered by the Department of Company Affairs. The inspection report has not yet been received. On receipt, the report will be examined for remedial action as considered necessary.

Utilization of Hydel and Thermal Power generating capacity of different units

3151 SHRI S. R. DAMANI: Will the Minister of ENERGY be pleased to state:

(a) the percentage utilization of hydel and thermal power generating capacity of different units in the current year month-wise and the comparative figures in the last two years;

(b) the inhibiting factors in the case of thermal power units for still not achieving full capacity utilization; and

(c) the time by which they will be tackled on a permanent basis?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Statements I and II show the percentage utilisation in respect of major thermal and hydro generating stations respectively. (In the case of hydro stations for the period April, 1974, to October, 1974, the actual values of energy generated only have been indicated. [Placed in Library, See No. LT-8666/74.]

(b) and (c). Various steps to improve the functioning of the thermal stations have been initiated in the course of the past year, and as a consequence, the energy generated from thermal stations this year is higher than what it was in the corresponding period last year. These decisions relate to improved maintenance of power stations, reduction in maintenance and outage times, flattening of the demand curve, integrated operation of systems, better availability of spare parts, supply of coal of the requisite quality, etc. It is expected that the improving trend in the generation of thermal energy would continue.

Low-temperature carbonization plant in Surguja

3152. SHRI BHARAT SINGH CHOWHAN:

DR. LAXMINARAIAN PANDEYA:

SHRI NATHU RAM AHIRWAR:

SHRI PHOOL CHAND VERMA:

Will the Minister of ENERGY be pleased to state:

(a) whether the State Government have sent a proposal for setting up a low-temperature carbonization plant in Surguja District of M. P., and

(b) if so, when is the project likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI K. C. PANT): (a) Yes, Sir.

(b) The proposal, which envisages the Central Government establishing such a plant, is under examination.

राजस्थान में तहसीलों का विद्युतीकरण

3153. श्री लालजी भाई: क्या ऊर्जा मंत्री राजस्थान में तहसीलों के विद्युतीकरण के बारे में 30 अप्रैल, 1974 के प्रतारकित प्रश्न संख्या 2762 के उत्तर के सबन्ध में यह बताने की कृपा करेंगे कि :

(क) 185 तहसीलों के विद्युतीकरण के परिणामस्वरूप कितने ग्रामों का विद्युतीकरण किया गया, कितने नलकूपों को बिजली दी गयी तथा कितनी कृषि भूमि की सिंचाई हो रही है ; और

(ख) जिन तहसीलों का विद्युतीकरण करने हेतु मंजूरी दे दी गई है उनके नाम क्या हैं तथा कितने ग्रामों का विद्युतीकरण होगा और कितने नलकूपों को बिजली दी जायेगी तथा कितनी भूमि की सिंचाई हो सकेगी ?

ऊर्जा मंत्रालय में उप-मंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) राजस्थान में कुल 32,241 गावों में से 5820 गांव (18 प्रतिशत) 31-8-1974 तक विद्युतीकृत किये जा चुके थे। उस तिथि तक 76,017 पम्पसेट उज्जित किये जा चुके थे। पम्पसेटों के ऊर्जन के परिणामस्वरूप सिंचाई के अन्तर्गत लाई गई कृषि भूमि के क्षेत्र के सबन्ध में पृथक आकड़े उपलब्ध नहीं हैं।

(ख) 185 तहसील मुख्यालयों के अतिरिक्त, जो पहले ही विद्युतीकृत हो चुके हैं, राजस्थान राज्य बिजली बोर्ड ने जयपुर जिले में एक और तहसील मुख्यालय, फागी के विद्युतीकरण की स्वीकृति दी है।

केन्द्रीय सेक्टर में स्थापित सरकारी क्षेत्र के उपक्रम ग्राम विद्युतीकरण निगम ने